

been made in the Budget of 1988-89. The entire scheme will take, approximately, 2 to 3 years to complete.

SHRI VIRDHI CHANDER JAIN : Udaipur is a very important station and a tourist Centre. Jaisalmer is also developing as a tourist centre. Barmer was also a very important station 50 years ago from where trains used to run upto Karachi. Is there any scheme to develop these important stations and whether any steps will be taken to develop them ?

SHRI MADHAVRAO SCINDIA : This question was about model stations. A decision has been taken in every division that only one model station will be taken up so that attention could be fully concentrated on it. But it does not mean that besides these 67 stations, work at the remaining stations will be held up. The development work at other stations will also be looked into and sanctions accorded from time to time. Your suggestions about some railway stations will be noted and taken into consideration in future in accordance with this policy. I do agree that the stations mentioned by you are important and the matter will be looked into fully.

SHRI MOHD. AYUB KHAN : Mr. Speaker, Sir, there are only narrow gauge lines in the whole of Rajasthan. There are small stations in Rajasthan where there are no sheds, no water and no electricity. Under these circumstances, will the hon. Minister be pleased to provide facilities at old small Railway stations of Rajasthan like Jhunjhunu and Sikar which are Railway Stations only in name, apart from constructing model railway stations.....

(Interruptions)

SHRI MADHAVRAO SCINDIA : I have already given a reply.

SHRI UTTAM RATHOD : Will the Ministry of Railways hand over those railway stations to the Archaeological Department which cannot be developed properly ?

MR. SPEAKER : Next question No. 863.

[English]

Modernisation of International Airports

*863 **SHRI BALASAHEB VIKHE PATIL :**
DR. V. VENKATESH :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether modernisation of the Indira Gandhi International Airport at Delhi and Santa Cruz Airport at Bombay is under the consideration of Government ;

(b) if so, whether any offer has been made by Britain for this project; and

(c) if so, the details thereof and broad features of the scheme ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA) : (a) to (c). A statement is given below.

Statement

(a) to (c). The National Airports Authority has prepared a proposal for the modernisation of the Air Traffic Control System at Delhi and Bombay airports at a total estimated cost of approximately Rs. 195.00 crores. The proposal, which is at a preliminary stage, envisages installation of Terminal Very High Frequency-Omni Range (TVOR); Distance Measuring Equipment (DME); Surveillance Radars; Flight and Radar Data Processing System; Airfield Surface Detection Equipment; Voice Control Communication Switching Systems; Instrument Landing Systems and construction of technical buildings, control towers, parallel taxi-ways and high speed exits.

2. After the project is implemented, Bombay and Delhi airports would be geared to meet the anticipated traffic at the turn of the century and beyond it. The project will also enhance safety of aircraft operations. The project is expected to be completed and commissioned within a period of two years from the date of commencement.

3. The Government of United Kingdom have given an offer, which includes a grant for a portion of British goods and services and training, together with an offer of a fixed interest rate buyers credit.

[*Translation*]

SHRI BALASAHEB VIKHE PATIL : Mr. Speaker, Sir, in reply to my question as to whether modernisation of Delhi and Bombay airports is under consideration, it has been stated that it is under consideration and the project will be taken up and completed within 2 years. Keeping in view the defects in the existing Bombay airport, traffic requirements and the safety measures to be adopted for passengers, when the project for Rs. 195 crores pending with you and not yet been cleared by the Public Investment Board will be approved. A radar which was installed in June, 1986 there, is not functioning properly with the result the pilots are facing great difficulties. It is also a question of the safety of the passengers. The International Airport Authority of India has also made a mention about it. Keeping all these aspects in view, may I know the time by which the Government propose to give clearance and install the equipment there so that the safety of the passengers is not jeopardised.

SHRI MOTI LAL VORA : Mr. Speaker, Sir, in my reply I have mentioned that the National Airport Authority of India has prepared a proposal that a sum of Rs. 195 crores will be spent on the modernisation of airports at Delhi and Bombay. We got this report studied and the reports of the various companies, who conducted the study have also been received by us. It has been decided that this work should be completed by 1990. In my reply, I have also made a mention of the equipments to be installed at Bombay under the modernisation programme.

SHRI BALASAHEB VIKHE PATIL : Keeping in view the defective high powered frequency equipment installed there and the rush of air traffic in Bombay, the Government is going to construct an other airport at a cost of Rs. 5 crores. I would like to know the time by which and the location at which the airport will be constructed ?

Will it get budgetary support ? The Government has earned a profit of Rs. 84 crores with which more passengers amenities are going to be provided. I would like to know as to why more and more money is not being utilised on improving the high powered frequency equipment which is defective ?

SHRI MOTI LAL VORA : I have mentioned in my reply that several high frequency omni ranges will be installed under the modernisation programme at Bombay airport which will include distance measuring equipment also. There will be new primary and secondary surveillance radars and air field surface detection equipment. So far as the question of shifting this equipment to somewhere else is concerned, as has been asked by the hon. Member, the question of shifting does not arise out of this question.

SHRI BALASAHEB VIKHE PATIL : I told you that it would be profitable to get this equipment repaired.

SHRI MOTI LAL VORA : So far as profitability is concerned, the Member has told me about that.

[*English*]

SHRI BASUDEB ACHARIA : There was a proposal to modernise the Calcutta Airport. Calcutta Airport is being neglected and the facilities which are available in Delhi and Bombay Airports are not available in Calcutta Airport. May I know from the hon. Minister whether there is any proposal to modernise the Calcutta Airport and if so, the steps that have been taken in this regard and the amount sanctioned for the improvement and modernisation of the Calcutta Airport ?

SARI MOTI LAL VORA : I may assure the hon. member that the Calcutta Airport is not neglected at all. In the first instance, we are taking up Delhi and Bombay Airports and after that Calcutta and Madras Airports will be taken up.

SHRI S. JAIPAL REDDY : Mr. Speaker, Sir, I am rather struck by the irony of the question. It is instructive to recall that Indira Gandhi Airport at Delhi

was opened for traffic only one year back. Within one year, we are talking of modernisation plan.

So, are we to understand from the Minister that this Airport which was opened only one year back was far from modern? If so, who are responsible for it? Would the Minister kindly answer the question?

SHRI MOTILAL VORA : No doubt, the Airport was opened last year. But it does not have any hindrance to have modernisation equipment at any time. In future also, we can have modern equipment as and when it is required.

SHRI S. JAIPAL REDDY : My question has not been answered. *(Interruptions)*

SHRI MOTI LAL VORA : Nobody stops us to put the modern equipment at any Airport. No doubt it was opened only last year. *(Interruptions)*

MR. SPEAKER : He is talking about the installation of modern equipment.

PROF. MADHU DANDAVATE : He is demanding its medievalisation.

Incidence of Malaria in Kerala

865. **SHRI VAKKOM PURUSHOTHAMAN :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of cases of malaria reported from Kerala during the last three years;

(b) whether there has been an increase in the incidence of malaria in the State;

(c) if so, the reasons therefore; and

(d) the steps taken by Union Government to check this disease in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (d). A Statement is given below.

Statement

The number of malaria cases reported from Kerala during last three years are as under :

Year	No. of Malaria Cases
1985	3,854
1986	3,382
1987	3,772 (Prov).

11.53% increase in the number of Malaria cases has been reported in 1987 as compared to 1986.

The reason for recent increase in the number of cases can be attributed to import of large number of Malaria cases from other States in India and also from abroad.

The following steps are being taken to contain the spread of the diseases :

- Radical treatment is being given to the Positive Malaria cases.
- Focal spraying with appropriate insecticide is undertaken in the highly endemic areas of the State.
- Intensification of surveillance activities.

SHRI VAKKOM PURUSHOTHAMAN : I understand that Malaria had once been eradicated from this country. Whatever it is, I know for certain that this disease was completely eradicated from Kerala in 1963. But now, I understand that nearly 4000 cases have been reported every year, during the last three years.

In 1967, there was an increase of 12 per cent as compared to 1986.

In the answer which was given by the Minister it is said that : "one of the reasons for the recent increase in the number of Malaria cases reported from Kerala was due to import of large scale Malaria cases from abroad."

Am I to understand that at present there is no mechanism or method or